

(Fig. in lakhs)

<i>Sl. No.</i>	<i>State/Union Territory</i>	<i>Approx. number of persons on the waiting list (1.2.90)</i>
<i>1</i>	<i>2</i>	<i>3</i>
20.	Rajasthan	3.29
21.	Sikkim	0.01
22.	Tamil Nadu	3.76
23.	Tripura	0.13
24.	U.P.	8.38
25.	West Bengal	3.58
WEST TERRITORIES		
26.	Andaman & Nicobar	0.01
27.	Chandigarh	0.43
28.	Dadra & Nagar Haveli	0.01
29.	Delhi	4.88
30.	Daman & Diu	0.05
31.	Lakshdweep	—
32.	Pondicherry	0.04
Total		54.67

*[English]***Airport at Kota, Rajasthan**

1898. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the present airport at Kota

in Rajasthan has become unsafe for aircraft due to its now being surrounded by residential colonies;

(b) if so, whether Government propose to construct an airport for landing jet planes at the plot of land reserved therefor in the Master Plan of Kota; and

(c) If so, when its will be constructed?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir. The State Government has, however been asked to control building activity in the vicinity of the aerodrome.

(b) and (c). National Airports Authority have no plan to construct a new airport or develop existing airport for jet aircraft operations.

Extension of Talcher-Bhubaneswar Express to Puri

1899. SHRI GOPINATH GAJAPATHI: Will the Minister RAILWAYS be pleased to state:

(a) whether there is any demand for the extension of Talcher-Bhubaneswar Express train to Puri;

(b) whether there is also a growing demand for the introduction of a daily passenger train between Bhubaneswar and Talcher via Naraj; and

(c) if so, the action taken thereon?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

Leakage of Question Papers of A.M.E. Examination

1900. SHRI A. VIJAYARAGHAVAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether any enquiry has been ordered to find out the reason of leakage of

question papers of the A.M.E. Examination conducted by the Director General of Civil Aviation;

(b) if so, the details thereof and the action taken against the leakage; and

(c) the steps taken by Government to avoid such leakage in future?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Yes, Sir.

(b) The enquiry was constructed by a senior officer of the Directorate General of Civil Aviation. It was found that the leaked paper was made from discarded cyclostyle paper. Immediately, the entire examination was cancelled. The examinations were re-scheduled. Fresh question papers were set and despatched to all the centres.

(c) The steps taken by the Government are—

(i) Transfer of all Officers and Staff who are in the Examination Sector for more than 4 years.

(ii) The Officers responsible for setting up the question paper will be responsible for ensuring that they are printed, sealed in envelopes, despatched and rest kept in the secret almirah for further despatch.

(iii) A new machine will print the question papers and answer sheets in a confidential manner and will automatically destroy the master stencil paper.

(iv) All the rejected and unusable question papers and answers sheets are also destroyed by the said machine immediately.